

[श्री चन्द्रिका प्रसाद]

है। मिलों वाले ट्रेडर्स से कहते हैं कि हमें ज्यादा दाम दो तब हम बनस्पति ची देंगे। इस तरह के जो मिल मालिक हैं उनके खिलाफ कार्रवाई होनी चाहिए। वह ब्याह, शादियों का मौसम है। इसमें लोगों को तेल, ची आदि दिलाने की व्यवस्था होनी चाहिए। सिमेंट भी हमारे यहां नहीं मिलता है। वह भी उपलब्ध किया जाना चाहिए। उसका भी ब्लैक चल रहा है। हमारे क्षेत्र में इन चीजों का भयंकर अकाल है। उत्तर प्रदेश बहुत बड़ा प्रदेश है और उसकी आबादी के लिहाज से उसको इन वस्तुओं का कोटा मिलना चाहिए।

13.08 hrs.

RESOLUTIONS RE. RAILWAY CON-
VENTION COMMITTEETHE MINISTER OF RAILWAYS
(SHRI L. N. MISHRA): I beg to move:

"That this House do resolve that the membership of the Parliamentary Committee to be appointed in pursuance of a resolution adopted by Lok Sabha on 7th May, 1973 to review the rate of dividend which is at present payable by the Railway Undertaking to General Revenues as well as other ancillary matters in connection with the Railway Finance *vis-a-vis* the General Finance and make recommendations thereon, be increased by 2 more members of this House to be nominated by the Speaker."

MR. SPEAKER: The question is:

"That this House do resolve that the membership of the Parliamentary Committee to be appointed in pursuance of a resolution adopted by Lok Sabha on 7th May, 1973 to review the rate of dividend which is at present payable by the Railway Undertaking to General Revenue as well as other ancillary matters in connection with the Railway Finance *vis-a-vis* the General Finance and make recommendations thereon, be increased by 2 more members of this House to be nominated by the Speaker."

The motion was adopted.

SHRI L. N. MISHRA: I beg to move:

"That this House do recommend to Rajya Sabha to agree to associate one more member from Rajya Sabha with the Parliamentary Committee to review the rate of dividend which is at present payable by the Railway Undertaking to General Revenues as well as other ancillary matters in connection with the Railway Finance *vis-a-vis* the General Finance and make recommendations thereon, to be nominated by the Chairman and to communicate the name of the member so appointed to this House."

MR. SPEAKER: The question is:

"That this House do recommend to Rajya Sabha to agree to associate one more member from Rajya Sabha with the Parliamentary Committee to review the rate of dividend which is at present payable by the Railway Undertaking to General Revenues as well as other ancillary matters in connection with the Railway Finance *vis-a-vis* the General Finance and make recommendations thereon, to be nominated by the Chairman and to communicate the name of the member so appointed to this House."

The motion was adopted.

13.10 hrs.

STATEMENT RE. REPORT OF SUGAR
ENQUIRY COMMITTEE

THE MINISTER OF AGRICULTURE (SHRI F. A. AHMED): Sir, yesterday the hon. Member, Shri Laxminarain Pandeya, raised the question of the report of the Sugar Enquiry Committee. I have great pleasure to inform the House that the Report of the Committee was submitted to me yesterday evening and it is under examination.

13.11 hrs.

MOTION RE. ALLEGED MISLEADING
STATEMENTS BY MINISTERS

MR. SPEAKER: The House will now take up the motion to be moved by Shri Shyamnandan Mishra. The time allotted is four hours.